

**Subject: Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulation, 2015 regarding Harmonization of standards for food additives for use in certain food categories or individual food items. [Amendment in the Food Safety and Standards (Food Product Standards and Food Additives) Regulation, 2011: in chapter 3 relating to substance added to food and Appendix A relating to List of Food Additives].**

**FORMAT FOR SENDING THE COMMENTS/ SUGGESTIONS**

Sr. no.	Name and address of the organisation/person, contact number and e-mail.	Relevant section in the draft notification on which comments are being provided	Comments/ suggestions	Rationale	Remarks

Date:

Place:

Name and Signature